

programmes, through commercial borrowings, mobilisation of funds from the capital market, international financial institutions and other sources, depending upon the viability of the project.

(c) The requirement of funds by PSUs for modernisation/expansion/diversification keeps varying from time to time depending on the viability of the projects at a given time, and, future requirements cannot be quantified.

[Translation]

#### Export of Flowers and Fruits

1083. PROF. RASA SINGH RAWAT : Will the Minister of COMMERCE be pleased to state :

(a) the quantity of fruits and flowers exported and the foreign exchange earned therefrom during 1995-96;

(b) whether any agreement has been signed for production and the export of flowers and fruits during 1995-96, and

(c) if so, the details thereof, country-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) Value of fruits and flowers exported and foreign exchange earned during 1995-96 is as follows :-

• (Value : Rs. in Crores)

(i) Cut flowers*	44.25
(ii) Fruits**	146.38

\* Statistics on weight is not available

\*\* Information on quantity of fruits exported is being collected and will be laid on the Table of the House

(Source : DGCI & S. Calcutta)

(b) Government has not signed any agreement for production and export of flowers and fruits during 1995-96.

(c) Does not arise.

#### Financial Aid to Enterprises in Delhi

1084. SHRI JAI PRAKASH AGARWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether financial services scheme for small scale industries of National Small Scale Industries Corporation is in operation in National Capital Territory of Delhi;

(b) if so, the criteria adopted for granting the financial assistance to entrepreneurs of Delhi, and

(c) the details of the financial assistance provided to Entrepreneurs of Delhi during each of the last three years?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir. It is in operation in the National Capital Territory (NCT) of Delhi since September, 1994.

(b) The Corporation is offering the following four schemes under Financial Services to the Entrepreneurs of Delhi :

(i) **Raw Material Assistance** : NSIC arranges to provide raw material on credit as per specific need and requirements of the Small Scale Units for a maximum period of 90 days.

(ii) **Bill Financing** : Bills drawn by small scale units for the supplies made to reputed and well established enterprises and duly accepted by them can be financed/ discounted by NSIC for a maximum period of 90 days.

(iii) **Working Capital Finance** : Finance for augmenting working capital of viable units on selective basis in case of emergent requirements is provided.

(iv) **Export Development Finance** : Finance for export development to export oriented units for meeting their emergent requirements.

(c) During the financial year 1994-95 and 1995-96, NSIC has provided assistance of Rs. 957 lakhs and Rs. 1563 lakhs respectively to the small scale units of N.C.T. of Delhi under its Financial Services Scheme

[English]

#### Committee on Labour and Trade Related Issues

1085. SHRI JAGAT VIR SINGH DRONA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Committee appointed by the Government to formulate India's stand on various labour and trade related issues before the World Trade Organisation has submitted its report;

(b) if so, the recommendations made by the Committee on child labour and various labour legislations, and

(c) the decision taken by the Government on the recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c). The Commission for the Study of Issues concerning the Protection of Labour Rights and related matters has submitted its report to the Government in which it has made several recommendations on labour issues, including the integration of all existing labour laws into an omnibus legislation, the recommendations of the Commission are under examination.